

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/1055/2021

This the 16th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Mohit Khajuria, Age 30 years, S/o Sh. Kanti Parkash Khajuria, R/o Ward No. 2, Indra Nagar Udhampur-18101. Presently posted at Govt. Higher Secondary School Garhi.
2. Ankush Kumar, Age 25 years, S/o Sh. Joginder Kumar, R/o Thial Tehsil Majalta, District Udhampur. Presently posted at Govt. Higher Secondary School Thial.
3. Sukesh raina, Age 30 years, S/o Sh. Om Parkash, R/o. Ward No. 2, House No. 49, District Udhampur. Presently posted at Govt. Higher Secondary School Pakhlai.
4. Varun Verma, Age 30 years, S/o Sh. Raj Kumar Verma, R/o Sudh Mahadev. Tehsil Chenani, District Udhampur. Presently posted at Govt. Girls Higher Secondary School, Chenani.
5. Vinod Kumar, Age 31 years, S/o Sh Ravi Kumar, R/o Bal Nagar Jib, Tehsil & District Udhampur. Place of posting CEO Office Udhampur
6. Rajinder Dogra, Age 34 years, S/o Sh. Ramesh Chander, R/o Ward No. 7, Tehsil & District Udhampur. Presently posted at Govt. Higher Secondary School, Jaganoo.
7. Ankush Gupta, Age 30 years, S/o Sh. Ved Parkash, R/o Village Sirah Tehsil Latti Marothi, District Udhampur. Presently posted at Govt. High School Sirah.
8. Mamta Devi, Age 30 years, D/o Sh. Gian Chand, R/o Village Sundla VPO Sundla, Tehsil Majlata District Udhampur. Presently posted at Govt. Higher Secondary School, Salmerhi.
9. Rekha Atri, Age 31 years, D/o late Sh. Mohan Lal, R/o Udhampur Tehsil & District, Udhampur. Presently posted at Govt. Higher Secondary School, Jaganoo.
10. Riksh Paul Singh Dogra, Age 33 years, S/o Sh. Krishan Chand, R/o Village Ghantwal, Tehsil Chenani, District Udhampur. Presently posted at Govt. Higher Secondary School Chanunta.
11. Akriti Gupta, Age 31 years, D/o Sh. Yash Paul Gupta, R/o Udhampur Tehsil & District Udhampur. Presently posted at Govt. Higher Secondary School, Jaganaoo.
12. Tavleen Singh, Age 30 years, S/o Sh. Karan Singh, R/o Pandraka near Railway Station, Tehsil & District Udhampur. Presently posted at Govt. City High School (Boys) Udhampur.
13. Anju Sharma, Age 30 years, D/o Suram Chand Shara, R/o Village Sullan Tehsil Ramnagar, District Udhampur. Presently posted at GHS Mand.

14. Sumeet Singh, Age 26 years, S/o Atma Singh, R/o Jakheni Ward No. 1, Tehsil & District Udhampur. Presently posted at Govt. Higher Secondary School, Krimchi.
15. Sushma Devi, Age 33 years, D/o Shunku Ram, near CEO Office Dandyal, Ward No. 21 Tehsil & District Udhampur, Presently posted at Govt. High School Mand.
16. Rekha Atri, Age 32 years, D/o Late Sh. Mohan Lal Atri, R/o Village Jandrore at present Surni Tehsil Ramnagar District Udhampur. Presently posted at GHSS Jaganoo.



(Advocate:- Mr. Anil Khajuria)

....Applicants

Versus

1. The Union Territory of Jammu and Kashmir, through Commissioner Secretary to Government, School Education Department, Civil Secretariat, Jammu-180001.
2. The Director, School Education, Muthi, Jammu-180007.
3. The Chief Education Officer, Udhampur-182101, Convener DPC.
4. The Deputy Chief Education Officer, Udhampur-182101.
5. The Superintendent, Industrial Training Institute, Udhampur-182101.
6. The Director Technical Education, Jammu-180007.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER
ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

The applicants have filed the instant O.A. seeking a direction to the respondents to consider the case of the applicants for promotion against the promotional quota for the post of Junior Assistants in District Cadre Udhampur. The applicants have furnished a representation dated 04.08.2020 stating all their grievances, however, the same is pending before the respondents for consideration.

2. Learned counsel for the applicants submits that the applicants will be satisfied, if a direction is issued to the respondents to take a decision on the aforementioned representation within a stipulated time frame.



3. We have heard Mr. Anil Khajuria, learned counsel for the applicants and Mr. Amit Gupta, learned A.A.G. for the respondents and perused the records.

4. Looking to the limited prayer made by the learned counsel for the applicants, the O.A. is disposed of with direction to Respondent No. 3 i.e., The Chief Education Officer, Udhampur to take a decision on the representation dated 04.08.2020 (Annexure No. A-10 to the O.A.) by passing a reasoned and speaking order and communicate the decision so taken to the applicants within a month from the date of receipt of a certified copy of this order.

5. It is made clear that we have not entered into the merits of the case.

6. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)